

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:23  
ANSWERED ON:05.12.2013  
CONSTRUCTION OF DWELLING UNITS  
Yadav Shri M. Anjan Kumar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of the dwelling units being constructed by the Government in rural areas in Andhra Pradesh during the last three years and the current year;
- (b) whether the construction of the said units has been done satisfactorily and if not, the names of States wherein the said work has not been done satisfactorily; and
- (c) the steps taken/ being taken by the Government in this regard.

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) Indira AwaasYojana, a Centrally Sponsored Scheme, is being implemented in rural areas of all States/ UTs, including Andhra Pradesh, (except Delhi and Chandigarh). Under the scheme financial assistance of Rs.70,000/- in the plain areas and Rs.75,000/- in hilly/difficult areas and IAP districts are provided for construction of a house. Rs.20,000/- is being provided for purchase of house site and Rs.15,000/- for upgradation of kutcha or dilapidated house.

Details of houses constructed under IAY in Andhra Pradesh during the last three years and the current year are as under:

Year	Houses Sanctioned	Houses completed
2010-11	257104	257104
2011-12	249013	249013
2012-13	270399	250945
2013-14	207313	58970

Some of the sanctioned houses which remain incomplete at the end of the year are completed in the next financial year.

(b)&(c) The construction of the units has been satisfactory in the case of most States. Slow progress has been perceived in the case of UT's and some of the NE State and States like Goa, Jammu and Kashmir, Uttar Pradesh. The Ministry through periodic review and monitoring takes up the matter with concerned States to improve progress. Some States which have problems of uploading of MIS data, receipt of instalments etc., are given suitable guidance for sorting out the issues.